

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 166/TT/2013

Date: 17.10.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject : Determination of Transmission Tariff for (1) Raigarh PS (Near Kotra) – Raigarh PS (near Tamnar) 765 kV D/C T/L with associated bays, (2) 765/400 kV 1500 MVA Auto-Transformer and 765 kV 4*80 MVar Bus Reactor at Raigarh (near Tamnar) with associated bays under Establishment of Pooling stations at Raigarh (near Kotra) and Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set “B”/ WR1-IPPB) in Western Region

Sir,

Please refer to the Commission's earlier letter dated 23.9.2013 on the subject mentioned above (copy enclosed), seeking certain information by 10.10.2013. Reply is still awaited. I request you to furnish **the aforesaid information along with the following further information** on affidavit, with advance copy to the beneficiaries, latest by 8.11.2013:-

1. The reason and justification for cost over-run of 8.44 % in Asset-I;
2. Reason and justification for cost variation of the following:-

(a) Asset-I: As per Form 5B (page 41) of the petition, there is variation in (a) "preliminary investigation, RoW, forest clearance, PTCC general civil works and compensation" etc of 778.5 %, (b) towers steel 40.3%, (c) conductor 21.66%, (d) hardware fittings 42.76%, (e) erection stringing & civil works including foundation 20.53%, (f) roads & drainage 48.56%, (g) foundation for structures 147.50%, (h) misc civil works 21.78% and (i) structure for switchyard 72%,

(b) Asset-II: As per Form 5-B (page 62) of the petition there is cost variation in (a) foundation for structures 306.86%, (b) compensating equipment (reactors, SVCs etc.) 25.98%, (c) control relay and protection panel 18.66% and (d) auxiliary system 20.72%.

3. Actual DOCO of the assets;
4. The status of completion of other transmission elements as per approval of PGCIL Board dated 31.5.2011;
5. In Asset-II, 4X80 MVAR Bus Reactor at Raigarh (near Tamnar) has been covered in the petition, whereas it is not included in the scope of scheme. Clarification in this regard along with copy of DPR;
6. Capital cost benchmarking data (Hard cost data need to be submitted as apportioned to these assets and as per LOA).

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)